

**REGARDING NOTICES RECEIVED UNDER RULE 267 AND OTHER
MATTERS- *Contd.***

श्री जयराम रमेश (कर्नाटक): सभापति जी, एलओपी को बोलने दीजिए। ...**(व्यवधान)**...

MR. CHAIRMAN: Hon. Members, please bear with me. There was not even a second's gap; the LoP could hardly rise, and we have someone sitting there, 'एलओपी को बोलने दीजिए। ...**(व्यवधान)**...' Let us not dilute the status of the Leader of the Opposition. खरगे जी, आप बोलिए। ...**(व्यवधान)**... Khargeji, as a very senior parliamentarian and leader, you are aware that my ruling on this issue has been given. I would seek your earnest cooperation, particularly, in the background, which matters to you more than anyone else, that we are in the 75th year of adoption of our Constitution.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सभापति जी, जो 75 साल रहे हैं, उसमें मेरा भी 54 साल के योगदान का हिस्सा है। इसलिए मुझे कुछ सिखाने की, कुछ कहने की बात नहीं है। ...**(व्यवधान)**...

श्री सभापति: खरगे जी, क्या मैं आपसे एक बात का अनुरोध करूँ? ...*(Interruptions)*... No; please take your seat. In all humility from the Chair, all I said, "You know it more than anyone else." I paid you the highest compliment. Still, you are taking exception that you ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: Okay, Sir. Thank you very much.

MR. CHAIRMAN: No, Sir. I am hurt. This is hardly any approach. I have commended his contribution.

SHRI MALLIKARJUN KHARGE: Thank you, Sir.

MR. CHAIRMAN: I have praised it, and all the same... ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे: सर, यह बहुत ही इम्पॉर्टेट मसला है।

MR. CHAIRMAN: You are going to say, but not on Rule 267.

श्री मल्लिकार्जुन खरगे: रूल 267...**(व्यवधान)**...

MR. CHAIRMAN: No; on that, my ruling is over. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: It is very important, Sir.

MR. CHAIRMAN: You are questioning the ruling of the Chair.

SHRI MALLIKARJUN KHARGE: Sir, if you suspend today's Business, we can explain. ...*(Interruptions)*...

MR. CHAIRMAN: Nothing is going on record. ...*(Interruptions)*... No; nothing is going on record. ...*(Interruptions)*...

SHRI MALLIKARJUN KHARGE: * ...*(Interruptions)*...

MR. CHAIRMAN: Now, Matters raised with permission ...*(Interruptions)*... Shrimati Jebi Mather Hisham. ...*(Interruptions)*...

SHRIMATI JEBI MATHER HISHAM: Sir,...*(Interruptions)*...

MR. CHAIRMAN: Not interested! ...*(Interruptions)*... Shri Vaiko; not availing? ...*(Interruptions)*... Mr. Vaiko, you came to this House in 1974. ...*(Interruptions)*... No, nothing is going on record. ...*(Interruptions)*... You said, your contribution is for 54 years. Let people get the benefit of it. ...*(Interruptions)*... Nothing has gone on record. I am continuing. ...*(Interruptions)*... Shri A.A. Rahim. ...*(Interruptions)*... Shri Muzibulla Khan. ...*(Interruptions)*... Shri Jairam Ramesh ...*(Interruptions)*... Shrimati Priyanka Chaturvedi. ...*(Interruptions)*... First you go to your seat. ...*(Interruptions)*... No; if you do not go to your seat, you cannot make it. You are not on your seat. ...*(Interruptions)*... Are you on your seat? ...*(Interruptions)*... I will not listen to you; you are not on your seat. ...*(Interruptions)*... This is indecorous. ...*(Interruptions)*... You should not shout. ...*(Interruptions)*... Avail the opportunity. ...*(Interruptions)*... It is a challenge that you, Member of Parliament, will come into the Well! ...*(Interruptions)*... No, I am so sorry. ...*(Interruptions)*... The House stands adjourned to meet at 11.45 p.m.

* Not recorded.

The House then adjourned at thirty minutes past eleven of the clock.

The House reassembled at forty-five minutes past eleven of the clock.

MR. CHAIRMAN *in the Chair.*

श्री जावेद अली खान (उत्तर प्रदेश): सर, यह एक गंभीर मुद्दा है। ...**(व्यवधान)**...

MR. CHAIRMAN: Hon. Members, I will just take two minutes. I would strongly urge that I can bear with it. But even when I applauded the seminal contribution of Khargeji and I said, he knows more than me, his response 'I have gone through the text myself' is extremely hurtful -- I have seen the expression when he said — and, every time, to get in the groove that whatever the Chairman reflects, you can go off on a tangent. I would appeal to you, nobody in this House is in a category who does not enjoy my highest respect. I have the highest respect for some of them. Khargeji is there and Devegowdaji is there; they are the people who are at the very highest level. When I said so, it was hundred per cent misread. Secondly, Khargeji said, 'Suspension of the Business of the House for the day'. It means, in spite of my fervent plea that we use this platform for the purpose for which it is meant, 'to serve the people', that, I think, is not being appreciated. I will urge all of you to allow me to continue with the normal Business of the House. ...*(Interruptions)*... Is the normal Business of the House not allowed? The House stands adjourned to meet at 11 a.m. on Wednesday, the 27th November, 2024.

The House then adjourned at forty-eight minutes past eleven of the clock till eleven of the clock on Wednesday, the 27th November, 2024.